



बौद्धिक संपदा

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उद्योग संवर्धन और आंतरिक व्यापार विभाग  
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन  
BOUDDHIK SAMPADA BHAWAN

प्लॉट नं. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली/New Delhi

भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : [cgooffice.in@gov.in](mailto:cgooffice.in@gov.in)

वेबसाइट / Website: [www.ipindia.gov.in](http://www.ipindia.gov.in)

## Advertisement

Applications are invited from eligible candidates for hiring 03 Contractual Manpower in the capacity of Consultant and Young Professional for Indian Intellectual Property (IP) Office located at New Delhi and may be required to visit Indian Intellectual Property (IP) Offices located at Mumbai, Chennai, Kolkata, Ahmedabad and Nagpur as per requirement.

For more details and online application for said posts, please visit the official website

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**Opening Date for Online Applications: 06th May, 2026**

**Closing Date for Online Applications: 15th May, 2026**

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